

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur, the 1st January, 2021

LGL.62/2004/Pt-1/54 : In pursuance of the approval of the Council of Ministers in the meeting held on 09-10-2018, the Governor of Assam is hereby pleased to notify the merger of the Translation Wing of the Legislative Department (constituted for translation of State laws) and the Assam Official Language (Translation of Central Laws) Commission into one establishment under the common name "Official Language Wing, Legislative Department, Government of Assam" under the administrative control of the Legislative Department.

All the officers of the merged establishment namely "Official Language Wing, Legislative Department, Government of Assam" will be responsible for performing translation of both State Laws (including Statutory Rules and orders etc.) and the Central Laws, from English into Assamese or into their concerned languages, and also includes translation from Hindi into English/Assamese of selected judgements of the Uchatam and Ucha Nyayalaya as may be assigned to them from time to time.

The officers of the Official Language Wing, Legislative Department, Government of Assam are categorized under three classes for the purpose of restructuring and rationalization of the classes and cadres and will be governed by a revised Schedule under the Language Officers Service Rules, 1990(as amended), as follows : -

Sl. No.	Posts	Cadre Strength	Scale of Pay (Rs.)	Grade Pay (Rs.)
Class - I				
(a)	Chief Language Officer. (Assamese)	1	30,000 - 110,000	13,900
(b)	Chief Language Officer (General)	1	30,000 - 110,000	13,900
Class -II (Senior Grade)				
(a)	Senior Language Officer (Assamese)	2	30,000 - 110,000	12,700
(b)	Senior Language Officer (General)	1	30,000 - 110,000	12,700
Class -II (Junior Grade)				
(a)	Language Officer, (Assamese)	5	22,000 - 97,000	11,800
(b)	Language Officer, (Bengali)	2	22,000 - 97,000	11,800
(c)	Language Officer, (Hindi)	1	22,000 - 97,000	11,800

Under the new structure of Classes and Cadres of the Language Officers Service, the Language Officers in Class-II (Junior Grade) shall be responsible for original translation of both Central and State Laws, the Senior Language Officers in Class-II (Senior Grade) shall be responsible for scrutiny of the translated versions and Chief Language Officers in Class-I shall be responsible for finalization of the translated Laws and for submission of the same to the Seniormost Secretary, Legislative Department for onward necessary action under the relevant rules and procedure.

The officers of the establishment will be under the 'Assam Language Officers Service Rules, 1990(as amended).'

The existing posts of Upper Division Assistant(UDA), Lower Division Assistant (LDA), and the Typists of the Commission are hereby re-designated as the Senior Assistant, Junior Assistant and the Computer Operators, respectively. The services of the staffs namely – Senior Assistant, Junior Assistant, Computer Operators, Peons and Night Chowkidar in the o/o the Assam Official Language (Translation of Central Laws) Commission will also come under the merged establishment namely “Official Language Wing, Legislative Department, Government of Assam” and will be at the disposal of the Legislative Department for use of their services in the day to day affairs of the Department including the “Official Language Wing”. The staffs will be under the exclusive control of the senior most Secretary of the Legislative Department including their disciplinary matters. The post of Chairman of the Assam Official Language (Translation of Central Laws) Commission will be discontinued with effect from the 1st day of January, 2021

The salary in respect of the officers and staff of the merged establishment will be met from and out of the H/A - ‘2052-SGS-00-090-1491-Deptt. Of Personnel-000-01-Salaries-01-Pay-EE (Estt.etc) -GA – voted (Grant 11) controlled by the Secretariat Admn.(Accounts) Department as the DDO, effective from the 1st day of January, 2021 onwards. The officers and staffs of the Assam Official Language (Translation of Central Laws) Commission, shall with effect from the date of this merger, shall continue to draw their salary and allowances at the existing rates which are applicable at present alongwith the same retirement benefits after their retirement from service.

The non-salary expenditure of recurring and non-recurring nature for the functioning of the merged establishment will be under the control of the Sectt. Admn. (Nazarat) Department under the relevant Head of Account as applicable for other establishments of Assam Secretariat, with effect from the 1st day of January, 2021.

The existing H/A “2014-Administration of Justice -00-800-OE-0312-Translation of Central Laws-000-01-Salary-01-Pay-Non Plan-General-Voted” of Assam Official Language (Translation of Central Laws) Commission will be non operational w.e.f the 1st day of January, 2021 and hence the present DDO of the said H/A, who is the Commissioner & Secretary, Legislative Department will also be discontinued with effect from the 1st day of January, 2021.

The merged establishment of the Official Language Wing will function from a common space in the premises of Assam Secretariat, when provided or any common space arranged for the office. Till then the existing sitting arrangements will be maintained until otherwise decided by the Department.

Henceforth, the records, files, documents and properties of the Assam Official Language (Translation of Central Laws) Commission shall be the common records, files, documents and properties of the Official Language Wing of the Legislative Department, Government of Assam.

This notification shall come into force with immediate effect.

-sd/-

(S.M. Buzar Baruah),
Commissioner & Secretary to the Govt. of Assam
Legislative Department.

Memo No. LGL.62/2004/Pt -1/54 A


Dated Dispur, the 1st January, 2021

Copy to :-

1. P.S to the Minister, Law & Justice, Govt. of Assam for kind information of the Hon’ble Minister.
2. Staff Officer to the Chief Secretary, Assam for kind information of Chief Secretary.
3. The Principal Accountant General (A&E) Assam, Beltola, Guwahati -29 for information and necessary action.
4. P.S to the Commissioner & Secretary to the Govt. of Assam , Finance Department, Dispur for kind information of the Commissioner & Secretary.

5. P.S to the Commissioner & Secretary to the Govt. of Assam , Secretariat Administration Department, Dispur for kind information of the Commissioner & Secretary.
6. The OSD, Political (Cabinet Cell) Department, Dispur , Ghy -06 for kind information w.r.t cabinet's approval on ~~09.10.2018~~
7. The Joint Secretary to the Govt. of Assam, Legislative Department for information.
8. The Deputy Secretary to the Govt. of Assam, Secretariat Administration (Accounts) Deptt. for information and necessary action.
9. The Deputy Secretary to the Govt. of Assam, Legislative Department for information.
10. The Chief Language Officer (Assamese/General), Translation Wing, Legislative Department for information.
11. The Under Secretary to the Govt. of Assam, Personnel (B) Deptt. for information.
12. The Under Secretary to the Govt. of Assam, Legislative Department for information.
13. The Senior Language Officer, Assam Official Language (Translation of Central Laws) Commission, Jawaharnagar, Guwahati -28. She is requested to prepare a list of records, files, documents and properties presently held by the Assam Official Language (Translation of Central Laws) Commission immediately and furnish the same to the Seniormost Secretary of the Legislative Department for record and further necessary action. Further, she is requested to furnish incumbency list and details of present salary of all the existing officers and staff with their names and designation etc. for taking up with the Secretariat Administration (Accounts) Department for disbursement of salary with effect from the month of January, 2021 onwards as admissible, within 7(seven) days of receipt of this Notification.
14. The Director, Printing and Stationery, Assam Government Press, Bamunimaidam, Guwahati - 21, for publication of the Notification in the extraordinary issue of Assam Gazette.
15. The Language Officers, Translation Wing, Legislative Department for information.

By order etc,


1.1.2021

Joint Secretary to the Govt. of Assam,
Legislative Department

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